

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

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Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA  
New Delhi – 110023.

No.A-2/Listing/NCDRC/2020

2<sup>nd</sup> March, 2021

**CIRCULAR**

If any application is filed by either party in a matter in which orders have not been pronounced within six months from the date orders have been reserved, the Registry shall receive such an application and list it before the Hon'ble President, NCDRC within two days of its filing.

  
(S. Hanumantha Rao)  
Joint Registrar

Copy to:

1. The Deputy Registrar
2. Sr. PPS to the Hon'ble President.
3. PS to Hon'ble Member(s) – with a request to bring the contents of the Circular to the knowledge of the Hon'ble Member(s).
4. AR (CC), SO (Listing), AR (FA), AR (Admin.), OSDs (RP)
5. Dealing Assistants (Filing)
6. Court Masters (Non-shorthand)
7. Notice Board
8. SO (IT) – with a request to upload this Circular on the website of NCDRC.